

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

C.P. (IB)/1233(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.03.2024**

NAME OF THE PARTIES: **RAJKOT NAGARIK SAHAKARI BANK**
LTD V/S MR. DINESH KUMAR SITARAM
JAISWAL

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. T. N. Chandrasekar Advocate appeared for the Petitioner.
2. Adv. Pratik Sarkar For the Respondent.
3. At the request of Counsel appearing for the Personal Guarantor, list this matter on **15.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna